

**Central Administrative Tribunal  
Principal Bench, New Delhi**



**OA No.1750/2020, MA No.2260/2020  
WITH  
OA No.1752/2020, MA No.2269/2020, MA No.2270/2020  
AND  
OA No.1753/2020, MA No.2271/2020, MA No.2272/2020**

Today this the 18<sup>th</sup> day of November, 2020

Through video conferencing

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A. K. Bishnoi, Member (A)**

**O.A. No.1750/2020**

1. Mohit Kumar  
S/o Chandra Kant Bhardwaj  
R/o 61, Indra Nagar Tundla Chauraha, Tundla  
Farozabad (283204)  
UPSC Roll No.0808732
2. Suman Saurabh  
Age – 23 Years 8 Months  
S/o Kumar Dayawan  
R/o Maa Sharda Modern English School  
Village. Sarkatti PO-Jalalpur PS –Kashichak Distt  
Nawada Bihar PIN-805130  
UPSC Roll No.1511023
3. Shubham Mishra  
S/o Rakesh Kumar Mishra  
R/o Village Basha Bhoor Post Shrinagar  
District – Lakhimpur Kheri  
UPSC CAPF  
Roll No.2617627
4. Bhanu Pratap Singh  
S/o Mahendra Pratap Singh  
R/o Auraiya Patti Gulab, Barahani  
Chandauli (U.P.)232110  
UPSC Roll No.2617465.
5. Sarvesh Mishra  
S/o Jay Prakash Mishra



R/o Village Mohammdabad  
Post – Kishundaspur, Kadipur  
District-Sultanpur, U.P. PIN-228145  
UPSC Roll No.0802994.

6. Devendra Kumar Dubey  
S/o Haushila Prasad Dubey  
R/o Village – Kansraipur  
District – Sant Ravidasnagar Bhadohi  
UP, PIN Code-221401  
UPSC Roll No.0861015

...Applicants

(Advocate: Mr. Avinash K Sharma)

Versus

1. Union of India  
Through the Secretary  
Department of Personnel and Training  
North Block, Central Secretariat  
New Delhi, Delhi-110001.
2. Union Public Service Commission  
Through the Secretary  
Dholpur House  
Shahjahan Road  
New Delhi-110069.
3. Ministry of Home Affairs  
Through the Secretary  
North Block, Central Secretariat  
New Delhi, Delhi-110001.

..Respondents

(Advocates : Ms. Leelawati Suman for Res. Nos.1 & 3, Shri Naresh Kaushik for Res. No.2)

**O.A. No.1752/2020**

1. Sonu Kumar, S/o Ashok Tiwary  
R/o Saketnagar, Rouza Canal Road  
Sasaram, Rohtas  
Pin Code 821115  
UPSC Roll No.1512457
2. Aniket Bomble  
S/o Dnyaneshwar Bomble  
R/o B-14, Dnyansadhna CHS Plot 63



- Kharghar, Navi Mumbai  
Pin Code 410210  
UPSC Roll No.0508785
3. Mohit Kumar Shukla  
S/o Pappu Lal Shukla  
R/o Ram Nagar, Bajna Mathura  
Uttar Pradesh  
UPSC Roll No.0857110
4. Sudhir Tiwari  
S/o Ganga Prakash Tiwari  
R/o 2/163, Ruchi Khand 2  
Sharda Nagar Lucknow  
Uttar Pradesh  
Pin Code 226002  
UPSC Roll No.0861233
5. Anil Kumar Singh  
S/o Jawahar Singh  
R/o Village and Post – Mitthauli, The-Mant  
Dist-Mathura (U.P.) – 281201  
UPSC Roll No.0822891
6. Ronit Kumar Singh  
S/o Vakil Singh  
R/o Village & Post – Bhadar, Block-Navangar  
P.S. Sikraul Lakh, Dist. Buxar  
Bihar – 802126  
UPSC Roll No.1507002.
7. Shiva Singh, S/o Umesh Singh  
R/o Ward No.14, Near Bus Stand Kothi  
District: Satna, Madhya Pradesh  
PIN – 485666  
UPSC Roll No.0406083
8. Viplav Chaturvedi  
S/o Navneet Chaturvedi  
R/o Kotwali Police Thana, Hospital Road  
District – Khargone (MP)  
PIN-451001  
UPSC Roll No.0406761
9. Sudhir Kumar, S/o Vinod Kumar  
R/o Near Railway Crossing, Ram Krishna Nagar  
Dibiyapur, Auraiya, 206244, UP  
UPSC Roll No:0831215.

...Applicants



(Advocate: Mr. Avinash K Sharma)

Versus

1. Union of India  
Through the Secretary  
Department of Personnel and Training  
North Block, Central Secretariat  
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2. Union Public Service Commission  
Through the Secretary  
Dholpur House  
Shahjahan Road  
New Delhi-110069.
3. Ministry of Home Affairs  
Through the Secretary  
North Block, Central Secretariat  
New Delhi, Delhi-110001.

..Respondents

(Advocates : Mr. B.L. Wanchoo for Res. Nos.1 & 3, Shri Naresh Kaushik for Res. No.2)

**O.A. No.1753/2020**

1. Shubham Uttakarsh  
S/o Sanjay Kumar Jha  
R/o Jagdishpuri Lane 3, Mithanpura  
PO: Ramna Dist: Muzaffarpur, Bihar  
PIN:842002  
UPSC Roll No.0870117
2. Anupam Kumar  
S/o Sachidanand Singh  
R/o Vill-Jalalpur PO-Samharigarh, PS- Roh  
Distt-Nawada, Bihar, PIN-805104  
UPSC Roll No.1511421
3. Mohit, S/o Balwan Singh  
R/o H. No.2013 1 Pana 8  
V.P.O. Titoli  
District: Rohtak  
Haryana PIN-124001.  
UPSC Roll No.0864873.
4. Ritesh Kumar Ojha



- S/o Kameshwar Ojha  
R/o Village-Lilari, Post Office-Sahjauli  
P.S. Shahpur, Dist-Bhojpur, Bihar  
PIN Code: 802165.  
UPSC Roll No.1003733.
5. Abhishek Kumar Tiwari  
S/o Ramadhar Tiwari  
R/o Village: Chakaniya  
PO: Damodarpur, PS: Pipra  
Distt: East Champaran (Bihar)  
PIN Code: 845416  
UPSC Roll No.:1513480
6. Prabhat Kumar Chaudhary  
S/o Shambhu Nath Chaudhary  
R/o Vill&Post: Paghari, P.S. Baheri  
Distt: Darbhanga (Bihar)  
PIN Code:847105  
UPSC Roll No.1513620
7. Anand Kumar, S/o Rajesh Kumar  
R/o Vill and Post – Chhapramegh, Via-Silout  
Block and PS-Mushari, Muzaffarpur, Bihar  
PIN-843119  
UPSC Roll No.1508132.
8. Mohit Kumar, S/o Devi Singh  
R/o 86, VPO-Bali Qutubpur  
Tehsil-Ganaur, Distt-Sonepat, HR  
PIN – 131101  
UPSC Roll No.3600250.
9. Abhishek Singh, S/o Ashok Singh  
C/o Sukhdev Singh Village Govindapur  
Post Pachbhinda Taraiya Chhapra Saran  
Bihar 841424  
UPSC Roll No.0204917
10. Amit Turan, S/o Jaipal  
Aged 23 years  
r/o 618, Parkash Nagar, Tehsil Camp  
Panipat (132103) Haryana  
UPSC No.0826939.
11. Rishav Raj, S/o Bipin Bihari  
Village Mokama, po/ps Mokama  
District Patna (Bihar)  
PIN 803302

UPSC Roll No.:1511917.



12. Saurabh Kumar  
S/o Chandeshwar Kumar Ray  
Village PO Jadochhapar  
PS Chanpatia Via- Chuhari  
PIN: 845450  
UPSC Roll No.0836345
13. Ashutosh Kumar  
S/o Sunil Kumar Singh  
r/o Vill – Pratappur , PO-Dumri  
Dist- Lakhisarai, State – Bihar  
PIN-811302  
UPSC Roll No.1514003.

...Applicants

(Advocate: Mr. Avinash K Sharma)

Versus

1. Union of India  
Through the Secretary  
Department of Personnel and Training  
North Block, Central Secretariat  
New Delhi, Delhi-110001.
2. Union Public Service Commission  
Through the Secretary  
Dholpur House, Shahjahan Road  
New Delhi-110069.
3. Ministry of Home Affairs  
Through the Secretary  
North Block, Central Secretariat  
New Delhi, Delhi-110001.
4. State Government of Haryana  
Through the Chief Secretary  
Sh. Vijai Vardhann IAS  
Room No.4, 5th Floor  
Haryana Civil Secretariat  
Sector 1, Chandigarh

..Respondents

(Advocates : Ms. Leelawati Suman for Res. Nos.1 & 3, Shri Naresh Kaushik for Res. No.2)

**Order (ORAL)**



**Mr. Justice L. Narasimha Reddy:**

Learned counsel for the applicants submits that he has been instructed to withdraw the OAs.

2. Permission is accorded. The OAs are accordingly dismissed as withdrawn.
3. All the MAs stand disposed of.

There shall be no order as to costs.

**( A. K. Bishnoi )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**November 18, 2020**  
**/sunil/rk/vb/sd**